



Aa

Accidental damage

Damage to a person's possessions by accident, such as spilling paint on a carpet, that is covered by some home insurance policies

Account

A record of spending and income, provided by a bank, post office or building society

Accounting date

The last date of the period covered by an organisation's annual accounts

Accumulation date

The date when income is reinvested in a unit trust, instead of being paid out to investors

Accumulation unit

A type of unit of income that a company reinvests in a unit trust instead of paying it out immediately to investors

Accurate figure

An exact reading from a meter to record how much gas or electricity a person has used

Actuary

An expert on pension scheme assets and debts, life expectancy and risk for insurance purposes

Acquisition

The buying of one company by another; also known as a takeover

Administration fee

An amount you pay for the time it takes staff to make changes to your financial product or service

AVC

Additional Voluntary Contribution – extra money that people in work related pension schemes can pay to increase their pension benefits

Affinity card

A credit card that allows a person to support an organisation such as a charity; every time a person uses the card to buy something, the credit card company makes a small donation to the organisation

After tax

An amount of money that a person is left with after they have paid tax

Agent

A person who deals with a range of suppliers from which it can issue a recommendation to a client

All risks

A home insurance policy that covers a person's possessions even if they take them outside their home

Allocation rate

A percentage of a person's money that has been invested in a fund; the remainder is spent on charges

Annual

Every year

Annual cover

An insurance policy that a person must renew every year, such as health or car insurance

Annual management charge

A charge or fee that a person must pay each year to the manager of an insurance policy, investment or pension fund, based on the value of a person's fund

Annual service

A check made once a year on a piece of equipment to make sure it is working properly

Annuity

A regular amount paid out to somebody from an investment that is linked to a managed fund

Applicant

A person who applies for something

APR

Annual Percentage Rate – a percentage to show the amount of interest and other fees a person pays each year to receive a loan

ARF

Approved Retirement Fund – an investment plan that self-employed people, directors of family firms and certain other people can buy with the proceeds of their pension plan when they retire, which they can allow to grow or can cash in from time to time to provide an income

Arrangement fee

A fee that a bank or building society charges a customer for arranging a loan

Arrears

An overdue amount that has not been paid

Articles of association

A company's document that sets out the

shareholders' rights and the directors' powers

Asset

Something owned

Asset management

A service from a financial adviser to spread a person's investment between a number of assets, such as shares, Government bonds, cash and property, so that they can potentially earn more money

Asset management

Insurance cover for an event that will definitely happen, such as death, rather than an event that might happen, such as fire or theft

ATM

Automated teller machine – a computerised machine that allows bank customers to get information on their bank account, withdraw money or sometimes top up their phone in a public place, without dealing with another person

Audit

An independent examination of an organisation's records and accounts to make sure that they show a fair, accurate and legal reflection of the financial position of the company at the accounting date

Auditor's report

A report by an independent person or firm on an organisation's financial records

Authorised share capital

The highest amount of share capital that a company can issue, as set out by the company's memorandum of association

Available credit

The difference between a person's credit limit and the amount of money they have already borrowed or spent on their credit card

Bb

Balance

An amount of money, shown on a person's statement, that they have in their account or that they owe at any time

Balance brought forward

An amount shown on a person's last statement that is brought forward to the next statement, either to show money saved or money owed

Balance transfer

An amount a person owes on one credit or store card that they can switch to another credit card

Balance sheet

A summary of a company's assets (what a company owns) and liabilities (debts a company owes) at a point in time

Balloon payment

A higher than normal final payment for a loan in return for lower regular repayments

Bank

An organisation that invests and lends money

Bank identifier code

A bank's unique code, which is used when transferring money between banks, especially in different countries, and when exchanging messages; sometimes found on account statements

Bankrupt

A situation of not having enough money to pay debts, declared by a court order

Bankruptcy

A type of order issued by a court when a person cannot pay their debts when they are due, which allows the person's property to be sold to raise money to pay their creditors

Barter

A way of paying for things by exchanging goods and services instead of money

Basic bank account

A service from a bank or building society that only lets a person spend what they have in their account so there is no risk of becoming overdrawn and running up overdraft charges

Bear

Someone who sells shares now, expecting the share price to fall in the future so they can buy the shares back later at a lower price

Benefactor

A person who gives a gift, for example in a will

Beneficiary

A person who receives a gift

Benefit statement

A statement, usually issued once a year, of the value of a person's occupational pension

Benefit-in-kind

A 'perk' of a job, such as a company car, gym membership or health insurance, that a company gives to its employees or directors and that may be subject to tax

Bequest

Something, usually property, given in a will

BIC

Bank Identifier Code – a unique address which, in telecommunication messages, identifies precisely the financial institutions involved in financial transactions

Bid/offer spread

An initial investment charge that refers to the difference between the buying and selling price of a unit on the stock market on any given day

Bid price

The price that an investor in a unit trust can get for each

unit if they cash them in

Bond

A written promise made by governments and companies to repay any money borrowed, with interest, on a certain date in the future

Bonus issue

An offer of free shares to a company's shareholders, related to the number of shares they already have

Book value

The value of a fixed asset, such as a building or machine, after depreciation, as recorded in an organisation's accounts

Books of account

Books that a business must keep to record its financial transactions accurately

Booking fee

An amount a person pays to book something, for example a concert or plane ticket, to cover a company's administrative costs

Borrow

Get money that will be paid back

Bounced cheque

A cheque that the bank refuses to pay out because the person who wrote the cheque does not have enough money in their account to pay for it

Breach of contract

An act that breaks a legal duty agreed in a contract

Break even

A point at which a company earns as much money as it is spending; with no profit or loss, it 'breaks even'

Bridging loan

A loan given by a lending institution to 'bridge' a time difference between buying a new home and selling the existing home

Brokerage

Commission earned by a broker or a broker's business

Budget

A plan of spending over a certain length of time, based on how much money a person has

Budget deficit

A gap that occurs when a body, often a government, plans to spend more money than it takes in

Building society

An organisation owned by its members, who are some or all of the customers saving with or borrowing from the society

Buildings insurance

An insurance policy that pays out if a person's home is damaged, for example if tiles fall off a roof during a storm

Bull

Someone who buys shares now, expecting that their value will rise in the future so that they can sell the shares for a profit at a later date

Bureau de change

A place that changes all major foreign currencies, in cash or in travellers' cheques, for a fee known as a commission

Cc

Calendar month

A period of time that starts on the first day of the month and ends on the last day, as opposed to starting in the middle of one month and ending in the middle of the next

Cancellation rights A person's or company's right to cancel a contract

Capital

An amount of money a person saves, invests or borrows, before interest or loss

Capital charge

A charge that a unit trust manager takes out of the fund's capital rather

than out of the income it has generated

Capital expenditure

Money a business spends on buying or improving its fixed assets, such as equipment or furniture

Capital gain

Money a business or person makes if it sells a long-term asset, such as a building, for more than it cost

Capital gains tax

A tax on gifts over a certain value or on a capital gain.

Capital guarantee An investment that guarantees that, at the end of the agreed term, a person will get back at least the amount they invested

Capped charge

The most that a pension provider can charge a person for managing their pension, usually a percentage of the value of a person's fund

Car insurance Insurance that a person needs before driving a vehicle, which, depending on the type of insurance, pays them a certain amount if their car is stolen and pays a sum towards repairs if the car is damaged due to an accident or fire

Cash advance

A cash withdrawal using a credit card, for which a person may pay a fee as well as interest

Cashback

A service with a debit card that allows a person to get money straight from their account when a shop assistant swipes their card to pay for goods and services

Cashcard

Also known as an ATM card – a plastic card that a person can use only at cash machines with a personal identification number (PIN) to withdraw cash, check

their balance or print out a mini-statement

Cash inflow

The amount of money coming into a business

Cash outflow

The amount of money leaving a business

Cashflow

A record of all the money coming in minus all the payments as they are made, measured over a particular time

Caveat emptor

A Latin term, 'buyer beware', to warn people to understand the meaning of a sales contract before agreeing to it

Celtic Tiger

A term used to describe the period of rapid economic growth in Ireland

Certificate of insurance

A document that proves that a person is insured

Charges

Fees and interest that a person must pay, for example when they borrow money or buy on credit

Charge card

A type of credit card often issued by a store to its customers so that they can buy goods from the store on credit

Chargeable asset

An asset on which a person may need to pay capital gains tax if they sell or dispose of it

Cheque

A written order, addressed to a bank, instructing the bank to pay an amount of money to the person or organisation named on the cheque

Cheque guarantee card

A plastic card from a bank or building society that guarantees that the amount

of money on a cheque (up to a certain limit) will be paid whether or not there is enough money in the account

*Child dependant

A child up to age 18 who normally lives with and is being supported by an adult, or a child up to the age of 22 who is in full-time education by day at a recognised school, college or university

*Child Dependant Increase

An additional amount paid to a person receiving certain social welfare payments to cover the cost of supporting a child dependant

Cirrus

A brand of an international debit card network, run by the MasterCard organisation, that lets a person access their money at ATM machines abroad

Claim

An action to get compensation based on an existing insurance policy

Clearing

The time it takes for a bank or building society to transfer money from one account to another, say when a person lodges a cheque

Collateral

An asset offered to or needed by a lender as security for a loan, such as a house for a mortgage

Commission

A small fee charged as a percentage of the value of goods or services for example, for foreign exchange

Company pension scheme

Like an occupational pension scheme, a pension scheme organised by a company to provide pension benefits for

its employees

Compensation

An amount of money paid to make up for an injury, damage or loss

Compound annual return (CAR)

The interest rate if interest on savings is added to savings and paid at the end of each year

Comprehensive motor insurance

Motor insurance that covers a person for damage to their car, resulting from any accidents, theft and fire

Consumer

A person who buys a good or service

CPI

Consumer price index – a measure of the average price of goods and services bought by households

Contents insurance

Insurance that covers damage to and theft of a person's possessions in their home

Contract

An agreement between two or more parties, which is usually written and is binding on everyone concerned

Contract of service

A contract usually agreed between an employee and their employer

Contract for service A contract usually agreed between an organisation and another organisation or self-employed person, such as a consultant or a contractor

*Contributory payment

Known as social insurance, a social welfare payment that depends on the number of pay-related social insurance (PRSI) contributions a person has made in a certain period; examples include

Unemployment Benefit and Maternity Benefit

Conversion rate

Also known as the exchange rate – a changing rate at which a person can change one currency for another, for example €1 for \$1.20

Conveyance

A legal term to describe selling or giving property to another person or group

Cooling-off period

A period after a person signs a contract, but before the contract becomes binding, in which the person can change their mind about the contract without any penalty

Counterfeit

Something that a person forges or copies with the aim of deceiving another person

Coupon

A piece of paper that allows a person to get a product for a lower price up to a certain date

Cover

The protection offered by an insurance policy, involving payment for any event or accident in relation to a person's home, car or health

Credit

Money that a bank, building society or a credit card company has lent a person to buy goods or services

Credit agreement

A document that records the conditions on which a person receives credit

Credit card

A plastic card that lets a person buy something 'on credit' and pay for it later

Credit card bill

A detailed statement each month of what a person has bought with their credit card

and how much they need to pay back to their credit card company

Credit crunch

A sudden drop in the general availability of loans or a sudden increase in the cost of borrowing from banks; also known as a credit squeeze

Credit history

A history of how well a person has been able to repay debt; a poor credit history means that they may find it difficult to take out a loan

Credit limit

The highest amount a store card or credit card company will lend a person at any time

Credit outstanding The amount of credit a person has not yet paid back

Credit rating

A score of a person's ability to repay debt such as loans and credit card bills

Credit reference agency

An organisation that holds information about a person and their past record of paying back their debts, to which lenders may refer before they agree to give a loan

Credit risk

The risk that a person might not repay a loan or credit

Credit scoring

A system used by a lender to give a score to a potential borrower depending on the answers they give to a series of questions; the higher the score the lower the risk that the person will not repay their loan

Credit transfer

A way of automatically moving money from one bank account to another

Credit union

A non-profit organisation that provides loans to its

members and encourages savings

Credited

A term to describe a person's account when money has been paid into it

Creditor

A person or company who is owed money

*Credits

PRSI contributions that are recorded for a person when they are absent from work due to illness and cannot pay their own PRSI; they help keep a person's social insurance record up to-date to help them get social welfare payments and benefits in the future

Critical illness insurance

Insurance that pays a lump sum, covers a person's mortgage or makes regular payments if a person cannot work due to a serious illness

Currency

The type of money used in a particular country, for example the euro or the dollar

Current account

A bank or building society account that lets a person keep their money secure, but still write cheques and use an ATM card to get money

Current assets

Short-term assets, such as bank balances and stocks, that constantly change in value

Current liabilities

Short-term debts that a business must pay within a year, such as bank overdrafts, money owed to suppliers and employees' income tax

Customer

Someone who pays for goods or services

Dd

Data Protection Act

A law that protects a person's personal information and prevents companies from sharing it with other companies without the person's knowledge

Debenture

A document issued by a company, usually to a bank or building society, that acknowledges that some or all of the company's assets are security for a debt

Debit

A payment from an account or the cost of buying goods or services

Debited

The result of money being taken out from an account

Debit card

A plastic card that can be used instead of cash to pay for goods and services, or

to withdraw money from an ATM

Debt

Money owed to another person or to a company

Debt consolidation

Taking out a single loan to pay off a number of smaller, individual loans

Debtor

A person who owes money

Declining term policy

A policy that protects a person's mortgage payments and ends as soon as they have paid off their mortgage

Deeds

Documents that confirm that a person owns a particular property, usually given as security for mortgages

Default

A failure to pay a debt on time

Defined contribution pension scheme

A type of pension scheme to which a person makes payments each month and that pays out an amount related to how much the person has invested and how well the fund has performed

Delete as applicable

Cross out anything that does not apply

Demutualise

Converting a building society from an organisation owned by its members or customers (known as a 'mutual') to a profit-making company that distributes profits to its shareholders

Dependant

Somebody who depends on another person for financial support, such as a child or an elderly relative

Deposit

Initial amount of money that a person pays to get something, for example a house or an electrical appliance bought through hire purchase

Deposit account

A type of savings account which pays interest without an ATM card or a cheque book

DIRT

Deposit Interest Retention Tax – a tax paid by a bank or building society on the interest a person gets from saving. The bank deducts it from the interest earned on behalf of the customer

Deposit rate

The rate of interest that customers can earn on

money they keep in a bank or building society deposit account

Depreciation

The drop in value of an asset

due to wear and tear, age and whether it is going out of date, as recorded in an organisation's financial records

Depression

In economic terms, a severe and long-term downturn in the economy that is marked by high unemployment, lower wages, less production and general reluctance to spend

Direct debit

A method of paying bills regularly, by giving permission to a company or organisation to take money straight from a bank or building society account on a date specified by the company or organisation

*Direct payment

A secure and confidential method of lodging payment (for example a social welfare payment) directly into a person's bank or building society account or to a

savings' account with another financial institution, using electronic fund transfer (EFT)

Discount

Money that is taken off the price of something

Discounted rate mortgage

A type of mortgage, usually offered to new customers, in which the interest rate is reduced for a fixed period of time

Disposable income

Income available after a person pays tax, loans and buys basic goods and services

Dissolve

Formally breaking up an organisation or institution

Dissolution

The act of formally breaking up an organisation or institution

Divest

Selling off, usually in relation to the parts of a company that are not performing well or no longer fit in with the company's wider plans

Dividend

Money that a company pays to its shareholders from its profits

Dormant account

An account that is no longer used

Drawee

The person (or bank) who is expected to pay a cheque or draft when it is presented for payment

Drawer

The person or organisation that has written a cheque

Duress

A threat or pressure put on somebody to do something

Duty

A tax charged by the government

Ee

Earnings cap

A limit on the contributions that can be paid into and the benefits that can be paid out by tax-approved pension schemes

ECB

European Central Bank – the bank created to manage policies for the countries that have converted to the euro

Electronic banking

A term describing different ways to manage money without talking to a person, for example by using an ATM card, the Internet and the telephone

Endorsement

Writing on a document, for example the signature on a cheque

Endowment

A transfer of money or property to a charity for a specific purpose

Endowment policy A savings plan that pays out a lump sum on a certain date in the future or when a person dies, whichever happens sooner, and is usually used to pay off a large loan, such as a mortgage

Equity

The difference between the value of a person's property and the amount of mortgage they still have to pay

Estate

A person's assets, including money, when they die

Estimate

A guide to the cost of a good or service, such as electricity

Ethical investment

An investment in desirable activities, such as those that might benefit the environment or help disadvantaged communities

Ethical investment policy

A plan to make sure that money is invested in desirable activities

Euro

Official currency of Austria, Belgium, Cyprus, Finland, France, Germany, Greece, Ireland, Italy, Luxembourg, Malta, Netherlands, Portugal, Slovakia, Slovenia and Spain (as at January 2009)

Excess

The first sum of money that an insured person must pay for any loss, damage or injury before an insurance company will make any payments

Exchange rate

A changing rate at which a person can change one country's currency for another's, for example €1 for \$1.20

Exclusion

An item, event or health condition, for example,

that is not covered by an insurance policy

Executor

A person who carries out the instructions in a will

Exempt

Free from a duty or condition

Exit charge

A charge that a person pays if they cash in an investment before its end date or before it matures

Expenditure

Money that a person spends

Expiry date

The last date a person can use something, such as a credit card

Ff

Fat cat

A wealthy person

Fee

A sum of money a person pays for a service, such as getting a loan or taking out an insurance policy

Final demand

The last demand for payment before a company cuts off a service or begins legal action

Final dividend

The amount of payment to shareholders declared by directors of a company when the company has drafted its annual accounts

Finance company

A company, used by most shops, that makes money by lending to people who want to buy goods on credit

Financial adviser

Somebody who studies a person's earnings, savings and spending and gives advice on how to manage or invest their money

Financial services provider

All firms that sell financial products. This includes banks and building societies, insurance companies, credit unions, brokers and stockbrokers

Financial situation

A term to describe a person's income and spending, including any loans and any savings they have for the future

Financial statement A company's statement that includes the annual accounts, directors' report and so on

Financial year

The year covered by a set of annual financial statements

Fiscal

Term to describe finances controlled by the government

Fixed asset

An asset that a business intends to use for several years, such as buildings and equipment

Fixed interest rate

An interest rate that stays the same for a fixed time, no matter how other interest rates may go up or down

Fixed-rate mortgage

A type of mortgage for which a person pays a set amount of interest, so no matter how interest rates go up or down, the same monthly repayment is made

Fixed-interest bond

A type of investment that pays a set amount of money, no matter how interest rates go up or down

Flotation

A company's decision to allow anyone to buy and sell its shares through the stock exchange

Floating charge

A security created by a company over its changing assets, such as stock and unpaid sums from debtors, in return for a loan; if the company does not make the repayments when they are due, the assets are used to pay it

Floating exchange rates

Exchange rates between currencies that go up and down in line with supply and demand

Forfeit

A penalty for a fault or mistake that involves losing or giving up something

Fund

Money set aside for some purpose

Gg

GDP

Gross Domestic Product – the value of all goods and services produced and sold inside one country

Goodwill

An intangible business asset based on a company's reputation from the confidence of repeat customers and connections

GNP

Gross National Product – the value of goods and services produced by a country, including those sold abroad

Gross

The total amount, before fees or taxes are taken off

Gross interest

The total interest on savings before any tax is taken off

Gross pay

Total pay before income tax, PRSI or pension payments are taken off

Gross profit

Total profit made from selling goods and services after the cost of producing them

Guarantee

A contract to pay someone's debt if they don't pay it

Guaranteed interest rate

An interest rate that a person can be sure they will receive on particular savings

Guarantor

A person who agrees to pay the loan if the person who received the loan fails to pay

Hh

Hedge fund

A private investment fund that is open to a limited range of very wealthy investors and is allowed to make more risky and short-term investments than other funds to earn as much as possible

Health insurance

A form of insurance that pays for medical expenses

Hire purchase

A way to buy goods that involves getting them straight away but making regular payments for them over a fixed period of time

Home insurance

A type of insurance that covers either the property or its contents from theft, fire, flooding or other damage

Honouring a cheque

Paying out the amount stated on a cheque, as long as there is enough money to cover it in a person's account

Honouring an agreement

Sticking to both sides of an agreement

Ii

IBAN

International Bank Account Number - an international standard for identifying bank accounts across national borders

Identity

Who a person is, shown by documents such as their passport, driving licence or birth certificate

Illustrations

In financial terms, an estimate of the value of a person's savings and investments at some point in the future, based on

certain conditions

IMF

International Monetary Fund – an international organisation that oversees the global financial system to keep international currencies stable and offers temporary loans to developing countries

Indemnity

A promise to compensate someone else for loss or damage or protection from legal responsibility from a person's actions

In credit

A situation where money is available in an account

Income

Money coming in, such as wages and social welfare payments

Income tax

A tax on personal or business income

Indemnify

Protect or insure somebody against being sued for their actions

Indemnity bond

Insurance requested by a mortgage lender if a person doesn't pay their mortgage on time, to cover the difference between what the person owes and what their house is worth

Independent agent

Somebody who deals with the widest possible range of suppliers from which it can make recommendations to a client

Independent financial adviser

Somebody who advises on life insurance, pensions and investments, who is not employed by a particular company selling such services

Indexation

A way of changing the value of savings and the cost of

goods and services to allow for the effects of inflation

Index-linking Linking the value of a financial product, such as a pension, to the Consumer Price Index so that the value of the fund keeps up with inflation

Inflation

An increase in prices, which decreases the purchasing power of money

Insolvent

A person's or organisation's position when they cannot pay debts when they are due for repayment

Instalment

A regular repayment for goods bought on credit or to pay back a loan

Instant access Ability to get money straightaway without having to give notice to a bank or building society

Insurance

A contract between a person and a company to buy a plan that covers them against loss or damage, for example to a car, a home or their health

Insurance broker

A self-employed person who can offer their client insurance policies of five or more insurance companies

Insurance company

Company that provides insurance policies

Insurance cover

Protection against certain events as outlined in an insurance contract

Insurance policy

A document of the contract made by an insurance company with a person whose property or health is insured

Insurance premium

Money a person pays regularly to an insurance

company to make sure they are covered

Insurance quotation

The price given by an insurance company for protecting against particular loss or damage

Intangible assets

Assets that cannot be touched, such as goodwill and patent rights

Interest

A fee a person receives if they save money, or pay if they borrow money, usually expressed as a percentage of the savings or the loan

Interest rate

The percentage that a person receives on their savings or pays on their loan

Interest-free credit

A loan, whether from a lending agency or a credit card company, on which a person pays no interest for a fixed period

Interest-only mortgage

A mortgage where a person only pays back the interest to the bank or building society for a period of time

Interim dividend

A dividend that is paid to shareholders during the financial year, depending on the company's profits

Intermediary

Someone who links potential clients to financial services providers to advise them about their insurance needs and help them to choose the most appropriate policy

Investment broker

Somebody who acts as the link between a person and an investment company and advises them how to invest their money and where

Investment portfolio

A collection of a person's savings, such as shares, bonds, property and cash

Investment trust

A company that is quoted on the stock exchange and invests in other companies

Issued share capital

Shares that a company has given to its shareholders, which equal some of the value of the company

J

Joint account

A bank account held by more than one person, usually by a married couple or by partners who live at the same address

Junk bond

A stock that is issued by a company with a poor financial record to help it repay its debts and that carries a higher risk than other bonds but offers higher returns

L

Land Registry

A central list of the owners of land and buildings

Laser card

The primary debit card system used in the Republic of Ireland.

Legacy

Money or property left in a will

Legal action

An action that can involve solicitors and possibly court proceedings to make sure a person upholds a contract or to punish them if they don't

Legal status

A reference to whether a person is an Irish citizen or has a right to work in Ireland

Levy

Obtaining money through a legal process; by sale of property or through taxation

Liabilities

Debts that a person or organisation owes

Lien

A right to keep something owned by someone who owes a debt, until the person has repaid the debt

Life insurance

Insurance that pays out a lump sum to a person's family if they die, usually taken out when a person obtains a mortgage so that the remaining mortgage repayments are covered

Limited company

A company that limits how much its shareholders will have to pay if the company is wound up

Limited liability

A statement of the maximum amount a company's shareholders would have to pay if the company was wound up

Liquidity

The ability to convert an asset to cash easily and quickly with little or no loss of value

Liquidation

A situation that arises when a company is wound up because it is unable to pay its debts and has its assets sold for cash

Loan agreement

A document that describes the conditions of a person's loan

Loan shark

A person who lends money and charges a very high rate of interest and does not hold a licence to lend money

LTV

Loan to value – a percentage that represents the amount of a loan compared to the value of a house

Loading

A charge that is added to the cost of insurance

because of a specific factor, such as the age of a driver or if a person is a smoker

Lodgement slip

A form that a person must fill in when they pay money into their account, when paying by cash or cheque

Loyalty card

A card offered by supermarkets, shops and cafes to encourage people to shop there, by offering 'points' with each purchase or free goods after spending a certain amount of money

Lump sum

A once-off payment that a person may receive from an investment, such as a pension, or from an insurance policy, for example if they have a serious accident and cannot work

Mm

Maintenance

Maintenance is the payment of regular financial support to a partner or previous partner for living expenses and/or child care

Managed fund A fund made up of investments in shares, bonds or cash from which investors receive 'units' related to their investment

Management expenses

Internal expenses of an insurer to obtain and service insurance business, usually partly passed to a policyholder

Mandate

An instruction by a customer to a bank to operate the customer's account a certain way

Market capitalisation

The value of a company when the number of its

issued ordinary shares is multiplied by their market price

MasterCard

An international card payments organisation owned by banks worldwide, which provides credit cards

Maturity

A situation that arises when an investment, such as a term deposit, or a life insurance policy comes to an end

Maximum withdrawal

A limit on the amount of money a person can withdraw from an ATM machine each day, depending on the amount of money in their account

*Means

Any savings or income or any property that would bring in money

*Means test

A way of working out the value of a person's means by reference to the value of their investments and property and to any money in a savings account or current account and any cash-in-hand

Memorandum

A document containing details of a company's name, purposes, share capital and

would need to pay if the company is wound up

Minimum payment

The lowest amount that a credit or store card company will allow a person to repay each month to clear their debt

Monthly instalment

A payment each month, usually to pay back a loan

Mortgage A loan to buy a property; if it is not paid back, the lending agency can take over the property

Mortgage adviser A person who advises others on the best type of mortgage to choose

Mortgage broker

Somebody who assesses a person's mortgage needs, then finds and advises on a suitable mortgage lender

Mortgage arrears

Mortgage payments that

they are due

Mortgage protection

An insurance policy required for mortgage-holders under 50 to ensure that the mortgage will be paid off in full if a person dies

Mortgage repayment

A monthly payment to repay a loan for a property

Mortgage statement

A report that details payments, charges and the remaining balance of a mortgage

Multi-trip cover

A type of travel insurance that covers a number of trips abroad during a certain period, usually a year

Mutual organisation

A membership organisation, such as a building society, that is owned by its depositors and loan account holders

Negative equity

A situation where the amount that a person owes on their mortgage is higher than the value of their property

Negotiable instrument

A document that a person signs to give an instruction to pay an amount of money to another person or organisation

Net

An amount that is left after

other amounts have been deducted

Net book value

The value of an asset, as recorded in the books of account, after depreciation for wear and tear

Net income

A person's income each week, month or year after tax, PRSI, union subscriptions or

Net interest

Interest from which tax has already been deducted

Net of tax

An amount left after tax has been deducted

Net profit

The amount of money belonging to a company after deducting operating costs such as salaries, rent and electricity bills

No claims bonus

A reduction in an insurance premium, usually expressed as a percentage of the total premium, that occurs if a person doesn't claim on their insurance policy over a period of time

*Non-contributory payment

Known as social assistance, a social welfare payment that is based on a person's means, verified during a means test; examples include Unemployment Assistance and One-Parent Family Payment

Non-priority debt

A less important debt, for which a lender may take a person to court to get reasonable repayments but cannot take other action such as cutting off a service or taking over their home

Non-profit making body

An organisation, usually a charity or public sector agency, that does not set out to make a profit

Notice

A period of time between a person telling a bank or building society that they would like to take out money and being able to take it out

Oo

Occupation

A person's job, work or profession, such as a bricklayer, checkout operator or teacher

Offer price

The price a person pays for each unit when investing in unit trusts

Official use only

Parts of a form that a person applying for something need not fill in

Ombudsman

A person who provides a free and independent service for resolving disputes with financial services companies

'Open driving'

Motor insurance that allows anybody over a certain age to drive a person's car

Operating profit

The profit from a company's main trading activity

Outstanding instalment

A repayment that has not yet been made

Overdraft

A facility from a bank or building society that lets a person access more money than they have in their account, for a charge

Overdue

Something that a person does not pay when it is due or

something that should have occurred earlier but has not

Overheads

The costs of running a business, such as rent, heat and light, advertising and salaries

Pp

P45

A document that an employee receives when they leave a job, showing their total pay up to the date they leave as well as the tax and PRSI that their employer has deducted

P60

A document that an employee receives at the end of every year, which shows their salary for the past year and the tax and PRSI that their employer has deducted; needed if a person wants to apply for certain social welfare payments

Paid-up share capital

The money that shareholders have paid for the shares a company has given them

PAYE

Pay As You Earn – tax paid when an employer deducts tax from their employee every time they pay them

Payee

The person who receives a payment

Payment protection plan (policy)

A plan that makes loan repayments if a person's income drops because of unemployment or sickness

Payment received

A sum of money that a credit card company or lending agency has received, which is shown on a person's statement

Penalty

A punishment for not obeying a law or rule or

not sticking to the terms of a contract; might involve extra charges or interest

Penalty-free transfer

An option to transfer savings, such as a pension, to another scheme or different provider without having to pay any charges

Pension

An income a person receives from the State or a private company, or both, after they retire; if a person has their own private pension, they cannot use any of their pension fund until they reach a minimum age, usually 50

Pension calculation table

A table that shows the level of pension a person can expect when they retire

Pension contribution A payment, usually every month or every three months, into a pension scheme

Pension benefits

Payments and lump sums that a person receives from their private pension

Pensionable age

The age a person must reach to be entitled to claim their state pension

Pension deduction

An amount that an employer takes straight from an employee's pay and uses to pay into a pension plan, shown on an employee's pay slip

Pension fund

A fund to pay employees' pensions

Pension mortgage

A mortgage that will be repaid out of the lump sum from a pension

Pension provider

A company that provides pensions

Per annum

Each year

Percentage point

The difference between two percentages, for example a quarter or half of a percentage point in the case of changing ECB interest rates

Personal allowance

The amount of income on which a person does not pay tax, depending on their age and whether they are married or have children

Personal loan

A loan taken out by a person to pay for anything they want

Personal pension

A pension plan, not tied to a particular employment, that a person can keep going even if they change job

Pet insurance

An insurance policy that covers the cost of vets' bills

PIN

Personal Identification Number – a four-digit number that a person must keep secret and use to get money with an ATM card at an ATM machine

Policy

A plan, for savings or insurance, which a person usually receives as a written document

Post-dated cheque A cheque on which a future date is written; the cheque can only be cashed on or after this date

PPS Number Personal Public Service Number – a unique reference number for each person in the State that identifies the person for all matters related to tax, social insurance and social welfare benefits

Premium

Like a payment, an amount that a person must pay

regularly for insurance or pension

Priority debt

A debt that is more important than others, such as a mortgage or an overdue electricity bill, that entitles certain lenders and companies to take serious action if the debt is not paid on time, for example, taking over the property or cutting off the service

Probate

A legal process that involves managing and distributing the estate of a deceased person, as left in a will

Profit and loss account

An account that shows the money a business has earned from selling goods and services after it has paid its own expenses

Profit and loss statement

A statement of how much money a business makes and how much it might lose over a fixed period

Promissory note

A written promise to pay an amount of money to someone at a given time or on demand

Prospectus

A document from a public company that wishes to sell shares to the public, giving details of the company's past performance and its plans for the future

PRSA

Personal Retirement Savings Account – a savings account that a person pays into each month straight from their salary to build up their pension; if an employer does not already offer an occupational pension, they must allow their employees set up their own PRSA

PRSI

Pay Related Social Insurance – a payment from employers and most employees, depending on their earnings and type of work, that pays

for certain social welfare payments and benefits

Public liability

A type of insurance cover to protect people and businesses from claims made against them by members of the public

PLC

Public limited company – a company, quoted on the stock market, whose shareholders only have to pay a certain amount if the company is wound up

Purchasing power

The ability of a person's money to buy goods and services, affected by the cost of those goods and services

Qq

*Qualified adult

A spouse or partner of a person applying for a social welfare payment or, if the person is widowed, separated or divorced, a person aged 16 or over who is living with them, caring for any children and being supported by them

Quarterly statement A statement that a person receives every three months (for one quarter of the year)

Quotation

An estimate of costs

Rr

Rate relief

A reduction on all or part of a business' bills for utilities such as gas or electricity

Rebate

A return of part of an

amount a person has paid, usually in relation to tax

Recapitalise

Funding a business so that it can continue its activities and expand

Receipt

A document to confirm that money has been received, usually for goods and services

Receivership

A form of bankruptcy in which a company's assets are taken over by a 'receiver', usually an accountant or other trustee appointed by a court, so that the company can repay its debts

Recession

A major fall in economic activity in a country, such as investing, creating jobs or buying goods and services, over an extended period of time

Redemption

Paying off all the money borrowed under an agreement

Refer to drawer

A statement written by a bank on a cheque that it will not pay, for example if there is not enough money in a person's account, before returning it to the branch of the bank with the account the cheque was paid in to

Refund

A repayment of part of an amount that a person has paid

Reinsurance

Insurance protection bought by an insurer to cover it against paying out a lot of money to policyholders and to help it take on more business

Remittance

A payment for something

Repayment

An amount due to be paid on money borrowed

Repayment protection insurance

Like a payment protection plan, a policy that makes repayments if a person cannot afford them, for example if they become ill or lose their job

Repossess

Take back ownership of something, for example when a mortgage provider takes over a person's home because they have failed to pay back the mortgage on time

Reserves

Amounts that a company sets aside in one year's accounts that it can spend in later years

Retained profits

Profits earned by a business that have not yet been spent

Retirement mortgage A mortgage that allows a person to draw down some cash for their retirement based on the home's value and that the person pays off with interest when the house is sold

Return

An amount, expressed as interest, that a person gets back when they invest or save money

Revolving credit

Credit that is carried over from one billing period to the next when a person does not make the full credit card repayment when it is due

Rights issue

An issue of extra shares to a company's shareholders at a discount, based on the number of shares they already hold; shareholders can sell the rights if they do not wish to use them

Risk

Chance or uncertainty associated with offering

loans and with certain investments

Ss

Savings account An account in a bank, building society or post office, that allows a person to build up savings and interest. A person cannot usually access this account everyday

Schedule of payments

A list of payment amounts and the dates they are due

Securities

Stocks, shares, debentures and so on that involve a right to receive interest or dividends from the investment

Security

Something of value that one person or organisation promises to allow a lender to sell to pay off any debt that the borrower cannot repay when repayments are due

Secured loan

A loan that is borrowed against a particular asset, known as security; if a person cannot make the repayments when they are due, the lender can take ownership of the asset

Self-assessment

A system for taxpayers to work out for themselves the tax they owe to the government each year

Service contract

A contract for maintenance services

Share

An investment that makes a person part-owner of a public company, along with all other people who have shares

Share capital

Money invested directly in a company by its shareholders

Share certificate

A document that certifies who owns shares in a company by listing the type, amount and serial numbers of shares owned by the shareholder

Share price

The cost of buying a share on the stock market; the more shares are bought, the higher the price

Shareholder

A person who owns a share or shares in a company

Short term

A period of time of up to five years in terms of savings and loans

Signatory

A person who signs a document, such as an application form or cheque

Single Trip Cover

A type of travel insurance that covers a single trip abroad

*Social insurance

A government insurance plan that compensates people for loss of income due to old age, unemployment, disability, illness or maternity, for example, and that is funded through PRSI contributions

Solvency

The ability to pay debts from available money

Sort code

A six-figure code that identifies a person's bank branch and is printed on bank statements

Spot rate

The exchange rate for foreign exchange transactions that are carried out straightaway

Stakeholder pension

A type of pension scheme with low charges and flexible payments

Stamp duty

A tax some people may pay when they buy property, based on the value of the property

Standard Variable Rate (SVR)

A mortgage rate which can rise and fall in line with the interest rate changes set by the European Central Bank (ECB)

Standing order

A method of paying fixed amounts on a regular basis, for example into a pension fund, by allowing a company or other organisation to take money straight from a person's bank or building society account, depending on how much the person has in their account

State retirement pension

A pension a person gets from the State when they retire

Statement

A document from a bank or building society that shows recent payments into and from a person's account

Statutory accounts

Company accounts that must be filed with the Companies Registration Office by law

Statutory audit

An audit, required by law, of a company's accounts by certain qualified accountants

Stock exchange

A market for stocks and shares

Stockbroker

Someone who buys and sells stocks and shares for clients

Stock market

A place that trades stocks and shares

Store card

A card available from a particular shop that lets a

person buy goods from that shop on credit; like a credit card, payments are due each month

Sub-prime lending

Lending to people who are thought to be less likely than others to repay a loan, for example those with a limited or poor credit history or a recorded bankruptcy

Subject to status

Something that depends on a person's situation, for example a loan that depends on whether a person has a good credit history

Subscribers

People who set up a limited company

or who pay in advance to receive something regularly

Subsidiary

A company that is controlled by another company

Superannuation

A regular contribution to a pension scheme by an employee

Surcharge

An extra charge by a bank if a customer does not keep to their agreement

Surety

Similar to a guarantor, someone who takes responsibility for someone else's debts or promises, and guarantees that they will be paid or fulfilled

Surrender value The sum that an insurance company pays a policyholder when they cancel a life assurance policy before its date of maturity; this value is usually lower than the value of the policy when it matures

SWIFT

Society for Worldwide Interbank Financial Telecommunication - currently provides secure

messaging and transaction services for over 7,000 financial organisations located in 194 countries worldwide

Tt

Take home pay

Earnings after tax, PRSI and other deductions

Tangible assets

Assets that can be touched, such as equipment and furniture

Tax avoidance

A legal way of reducing the amount of tax a person owes

Tax code

A reference for different types of employees to tell how much income tax a person should pay in a certain period and how much of their pay is tax-free

Tax credit

The amount of income on which a person does not pay tax, including their personal

allowance and tax relief for any mortgage or health insurance payments

Tax evasion

An illegal way of reducing the amount of tax a person owes, for example by concealing income

Tax return

A form that a self-employed person must fill in to record their income and any allowances for the year and send in to the Revenue Commissioners on time to avoid penalties and fines

Tax this period

A statement on a pay slip to say how much income tax a person owes in a particular period, based on a person's tax code

Tenant

A person who pays rent where they live

Tender

A written offer by a company or person to do

a piece of work a certain way to a certain deadline and at a stated price

Term

A clause that forms part of a contract and a length of time for which something lasts, such as the period for paying back a loan

Term deposit

A type of account in which a person agrees to leave their savings for a fixed time (the term) or face penalties

Term assurance A simple form of life assurance that a person takes out for a set period of time (for example, 10, 20 or 25 years) and guarantees to pay out a specified sum if the person dies during that period of time

Term loan

A loan that a person or organisation must repay within a certain period, for example three or five years

Third party, fire and theft insurance

Motor insurance that pays out if a person accidentally causes damage to another person's car or if their own car is damaged by fire or stolen

Tied agent

Somebody, usually a broker or financial adviser, who is tied to a certain financial services provider and can only recommend and sell their products or services.

Timeshare

A way of owning property, usually a holiday home abroad, jointly with other people, each of whom takes turns to occupy the property for a fixed period

Total deductions

A combination of all amounts, such as tax, pension payments, PRSI and union subscriptions, taken from a person's gross pay

Toxic loan

A loan that is unlikely to be repaid to the lender, for example a sub-prime mortgage

Tracker bond

A type of investment where the final value of the fund depends on the performance of shares and where a person's initial investment is usually guaranteed

Tracker variable rate

A rate of interest that tracks the European Central Bank rate whether it goes up or down; the lender is obliged to pass on any changes to its customers

Trader

Someone who buys and sells financial instruments such as stocks and shares

Trading profit

Similar to gross profit, the profit from selling goods and services before accounting for expenses

Transaction

Any payment into or out of a person's or company's account

Travel insurance

Insurance that can pay for lost luggage or for medical treatment needed for certain illnesses and injuries when a person travels abroad

Travellers' cheques

Cheques in a certain currency that a person buys and signs before they leave for another country and that they can use to buy goods and services abroad by signing the cheques again and showing identification

Trust

A legal arrangement that transfers control over property to a person or organisation for the benefit of someone else

Trustee

A person or organisation that controls property for the benefit of someone else

Turnover

The total value of a business' sales over a particular period

Uu

Unauthorised overdraft charges

Fees that a person must pay if they take out more money than they have in their account without the permission of their bank or building society

Uncleared cheque

A cheque that has been paid into an account, but for which money has not yet been collected from the bank that will pay the cheque

Under-capitalised

A situation in which a business does not have enough money to support its activities and enable it to expand

Underwriter

An organisation, usually an insurance company, that agrees to pay a claim on an insurance policy

Underwriting

What happens when an investment firm, such as a bank, agrees to buy any unsold shares from a company after it has offered them to the public or what happens when assessing whether a person can afford a loan from a financial institution

*Universal payment

A social welfare payment or benefit that a person receives no matter how many PRSI contributions they have made or the level of their means; examples include Child Benefit and Free Travel

Unit trust

A fund that a person invests in by buying units; their money is used by

a trust manager to buy investments and the value of the units changes in line with the value of the fund

Unlimited company

A company that does not limit what its shareholders need to pay towards the company's debts if the company is wound up

Unsecured loan

A loan that is not backed by a particular asset; if a person does not pay back the loan, the lender cannot take any asset in return, but may still take the person to court

Unpaid item

An item such as a cheque, standing order or direct debit that a bank refuses to pay

Unpresented cheque

A cheque that a person has given to another person, but has not yet appeared on the bank account that will pay it

Unsanctioned overdraft

An overdraft that a customer of a bank or building society has obtained without the bank's permission

Upfront fee

A fee that a person owes or must pay in advance

Utility bill

A bill for a utility, such as gas, electricity or the telephone

Vv

Valuation point

The date and time when a fund manager revalues the investments in a fund, such as a unit trust

Variable interest rate

An interest rate that is likely to go up or down over time

VAT

Value Added Tax – a tax paid to the government for most goods and services

Visa

An international card payments organisation owned by banks worldwide, which provides credit cards

Volatility

The extent of change in the value of a given market; a market that goes up and down in value dramatically in a short period has high volatility

Voluntary excess

A sum of money that an insured person agrees to pay for any loss, damage or injury before an insurance company will make any payments

Ww

Waiting period

A period of time in an insurance policy which must pass before some or all cover begins

Whole-of-life policy

Life assurance that pays out an agreed sum on the death of the person who took out the insurance, as long as they continue to pay their premiums

Will

A legal document containing instructions on how a person wishes their estate to be distributed after they die

Wind up

The end or closure of an organisation or company

Withdraw

Taking money out of an account

Working capital The amount of money available to a business, after debts, to enable it to grow

Yy

Yield

The money made on an investment each year, expressed as a percentage

Zz

Zero rated

A term to describe goods, for example books, that are taxed at zero per cent